

<b>Nomination of cases by Hon'ble The Chief Justice on 04/08/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Full Bench</b>			
1	Writ B – 6303/2015	Place before a Full Bench consisting of DB of Hon'ble the Chief Justice and Hon'ble Dilip Gupta, J.	Writ B Section on 05/08/2015
<b>DB of Hon....., J</b>			
2	Writ C – 20805/2011	Hon. Rakesh Tiwari, J.	Writ C-II Section on 05/08/2015
3	FAFO – 625/2013 ( Modification Application )	Hon. Rakesh Tiwari, J.	FAFO Section on 05/08/2015
4	Spl. A. - 21/2009	Hon. Krishna Murari, J.	Spl. A. Section on 05/08/2015
5	Spl. A. Defective - 135/2011	Hon. Krishna Murari, J.	Spl. A. Section on 05/08/2015
6	Spl. A. - 556/2013	Hon. Krishna Murari, J.	Spl. A. Section on 05/08/2015
7	W. P. - 42476/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 04/08/2015
<b>In DB as a member</b>			
8	Crl. A. - 4606/2008	Hon. N. A. Moonis, J.	Crl. A. Section on 05/08/2015
<b>Bench Comprising</b>			
9	Crl. A. - 3227/2011	Hon. Arun Tandon, J. and Hon. B. Amit Sthalekar, J.	Crl. A. Section on 05/08/2015
10	Spl. A. - 443/2002 ( Recall Application )	Hon. Arun Tandon, J. and Hon. Ran Vijai Singh, J.	Spl. A. Section on 05/08/2015
<b>Hon....., J.</b>			
11	Crl. A. - 3308/2014 with Crl. A. (U/S 372 Cr.P.C. ) - 4329/2014	Hon. V. P. Pathak, ( both cases )	Govt. Appeal Section on 04/08/2015
12	Civil Revision – 72/1996	Hon. Ran Vijai Singh, J.	Spl. A. Section on 05/08/2015
13	Bail – 26793/2015	Hon. K. N. Bajpayee, J.	Computer Fresh Section on 04/08/2015
14	W. P. - 42868/2015	Hon. Suneet Kumar, J.	Computer Fresh Section on 04/08/2015
15	W. P. - 42484/2015	Hon. V. K. Birla, J.	Listing Section on 04/08/2015
16	W. P. - 42488/2015	Hon. V. K. Birla, J.	Listing Section on 04/08/2015

<b>Appropriate Court dealing with such matters</b>			
<b>17</b>	<b>FAFO Defective – 299/2002</b>	<b>Appropriate Court dealing with such matters</b>	<b>FAFO Section on 05/08/2015</b>
<b>18</b>	<b>FAFO Defective – 1102/2012</b>	<b>Appropriate Court dealing with such matters</b>	<b>FAFO Section on 05/08/2015</b>
<b>19</b>	<b>Writ A – 19813/2013</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ A-II Section on 05/08/2015</b>
<b>20</b>	<b>Bail – 25818/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Computer Fresh Section on 04/08/2015</b>
<b>21</b>	<b>Bail – 25857/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Computer Fresh Section on 04/08/2015</b>
<b>22</b>	<b>Bail – 27363/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Computer Fresh Section on 04/08/2015</b>
<b>23</b>	<b>A482 - 15383/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Computer Fresh Section on 04/08/2015</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
05/08/2015